IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 629 of 2020

Dheeraj Kumar Lal … … Petitioner

Versus

Smita Gupta … … Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : none

For the O.P. :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/09.09.2021: On repeated calls, nobody appears for the petitioner. Two weeks' time, as a last chance, is granted for removal of the defects, failing which, this application shall stands dismissed without further reference to a Bench.

(Rajesh Kumar, J.)

Ravi/-